GOVERNMENT OF INDIA MINISTRY OFCORPORATE AFFAIRS RAJYA SABHA QUESTION NO07.03.2011 ANSWERED ON

POSITION OF NSE.

1141 Shri Rama Chandra Khuntia

Will the Minister of COALCORPORATE AFFAIRS be pleased to state :-

- (a)whether it is a fact that the National Stock Exchange (NSE) has abused its dominant position and financial muscle to kill competition in the country's stock exchange arena during the last several years;
- (b)if so, the details thereof; and
- (c) the remedial steps taken by Government to check rampant violation of provisions of the Competition Commission Act, 2002 by NSE?

ANSWER

THE MINISTER OF STATE IN THE CORPORATE AFFAIRS

(SHRI R.P.N. SINGH) MINISTRY OF

(a)(b) & (c) An information, alleging abuse of dominant position by National Stock Exchange has been received by the Competition Commission of India (CCI). It is a quasi-judicial body and no time frame for its final order can be given by the Government